

(b) Government of India is implementing central and centrally sponsored programmes for increasing yield and production of pulses and oilseeds with a view to supplementing the similar programmes of the State Governments. Efforts under these programmes are being concentrated in potential areas and Central assistance is being made available to the State Governments on a liberal scale for taking up, amongst others demonstrations, production and distribution of quality seeds, integrated pest management, etc. Besides these, special measures to step up yield and production of pulses and oilseeds have also been undertaken by the Government under the Productivity Year 1982 and the New 20-Point Programme. The measures *inter-alia*, include use of phosphatic fertilizer, expansion of area under short duration varieties as catch-crop and inter-cropping both under irrigated and un-irrigated conditions.

In addition to the above measures, protection against fall in prices of pulses and oilseeds through price support operations is also being provided.

#### **Recruitment of qualified athletes and sportsmen**

1159. SHRI DEEN BANDHU VERMA: Will the Minister of SPORTS be pleased to state:

(a) how many athletes and sportsmen duly qualified in different games and sports have been recruited in last 2½ years;

(b) what is their number categorywise and State-wise;

(c) how many are still on waiting list, males and females;

(d) how Government propose to absorb them and in what time; and

(e) do Government have any scheme to give them stipend till they are employed by respective State Sports Council?

THE MINISTER OF STATE OF THE MINISTRY OF SUPPLY AND OF THE DEPARTMENT OF SPORTS (SHRI BUTA SINGH): (a) to (e) The requisite information is being collected from the State Governments and other concerned agencies and will be laid on the Table of the Sabha in due course.

#### **Accreditation cards for newspapers**

1160. SHRI N. K. SHEJWALKAR: Will the Minister of SPORTS be pleased to state,

(a) the names of various newspapers for accreditation for Asian games;

(b) are the language papers given equal treatment as compared to those of English papers; and

(c) is it a fact defying norms, National Herald, New Delhi has been given 8 accreditation cards, though normally one paper has not been given more than one or two such cards; if so, why this discrimination?

THE MINISTER OF STATE OF THE MINISTRY OF SUPPLY AND OF THE DEPARTMENT OF SPORTS (SHRI BUTA SINGH): (a) Since accreditation is still in progress by the Special Organising Committee for IX Asian Games, 1982, it is not possible, at this stage, to give the names of various newspapers for accreditation for the Games.

(b) Allotment of accreditation is based mainly on the coverage of sports and the circulation of a newspapers, irrespective of the language in which it is published.

(c) Keeping in view the number of games to be covered which is 21, certain groups have been given more than one accreditation, based on their circulation,

readership and sports coverage. While National Herald has been proposed to be given 8, there are quite a few others which have been given more than that number.

**Appointment of FCI dealers to flush out stock of imported fertilizers**

1161. SHRI S. M. KRISHNA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Food Corporation of India proposed to appoint its own dealers to flush out its surplus stocks of imported fertilisers; and

(b) if so, the places where these outlets are proposed to be opened and quota allotted to each State?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R.V. SWAMINATHAN): (a) Food Corporation of India have been handling and distributing imported non-potassic fertilizers. The absence of their own distribution/dealer network has become a constraint for efficient and expeditious supply of fertilizers by Food Corporation of India. Food Corporation of India, therefore, propose to set up their own dealer network.

(b) According to Food Corporation of India 585 dealers in 12 States have been appointed by them so far for distribution of fertilisers handled by them. They propose to appoint dealers in each district upto the Block level. The quantity to be distributed by Food Corporation of India in each State will depend on the allotments given to them by the Ministry of Agriculture in each season on the basis of the requirements of imported non-potassic fertilisers.

**Disbursement of Amount to Bihar under I.R.D.P.**

1162. SHRI N. E. HORO: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the amount actually disbursed either as grants or loans to Bihar during the first

two years of the Sixth Five Year Plan period under the Integrated Rural Development Programme;

(b) the share of such grants or loans for the district of Santhal Paraganas and the districts of North Chota Nagpur division and South Chota Nagpur division in Bihar, district-wise; and

(c) whether any evaluation has been made so far to show that money has been spent truthfully and what is the Physical achievement thereof?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI BALSHWAR RAM): (a) An amount of Rs. 1800.65 lakhs has been released to Bihar during the years 1980-81 and 1981-82 under the Integrated Rural Development Programme as Central share of grant.

(b) Out of the amount mentioned under (a) above, the amount released to Santhal Paraganas and the districts of North Chota Nagpur division and South Chota Nagpur division in Bihar is given below district-wise:

	Rs. lakhs
1. Santhal Parganas . . . . .	138.00
2. North Chota Nagpur division :	
(i) Dhanbad . . . . .	30.65*
(ii) Giridih . . . . .	47.00
(iii) Hazaribagh . . . . .	100.75
3. South Chota Nagpur Division :	
(i) Palamau . . . . .	100.80**
(ii) Ranchi . . . . .	64.50
(iii) Singhbhum . . . . .	73.00

\*includes Rs. 0.65 lakhs released to the State Government for area planning during 1980-81.

\*\*includes Rs. 25.80 lakhs released to the State Government during 1980-81.